IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRICIPAL BENCH (COURT-I)

IB-73/(PB)/2017

IN THE MATTER OF:

Anant Overseas (P) Ltd

..PETITIONER

Vs.

..RESPONDENT

Global Houseware Limited

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 02.2.2018

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

For the RESPONDENT

: Mr. Aviral Dhirendra, Advocate

For the Intervener

: Mr. Vijender Sharma, R.P.

ORDER

In view of one of the Member (Tech.) engaged in the Hon'ble New Delhi Bench-II sitting, the matter was not able to be taken up. Hence, the same is

reposted to 23.2.2018.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit